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C.A.No. 1882 OF 2004

ITEM No.MM-4

Court No. 1

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.1882/2004

M/S. O.N.G.C. LTD.

Appellant (s)

VERSUS

COMMNR. OF CUSTOMS, MUMBAI

Respondent (s)

(With Appln(s). for ex-Parte stay)

Date : 31/03/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)Ms. Rekha Pandey,Adv.

For Respondent (s)

UPON being mentioned by the counsel the Court made the following
O R D E R

No orders.

(D.P. WALIA)
COURT MASTER

(JANKI BHATIA)
COURT MASTER